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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/81/(IB)/2017  
NAME OF THE PETITIONER(S) : WEP SOLUTIONS INDIA LIMITED  
NAME OF THE RESPONDENT(S) : MOKA TECHNOLOGY SERVICES LIMITED  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. IMAYAVARAMBAN

STATE BANK OF INDIA

R. S. S.

For Ramodhyan Associates

M. KAVITHA SURANA

Resolution Professional

Kavitha

**ORDER**

Ms. M. Kavitha Surana, RP in person present. Counsel for State Bank of India present.  
Copy of the Application filed by the RP is given to the Counsel for the State Bank of  
India with the direction to file the objection on the next date of hearing. Put up on  
06.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL)  
ghk

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MEMBER (JUDICIAL)